Declaration of Assets and Liabilities

Years
1 Suich Kuman, son/daughter/wife of SRI RAJA RAM
aged , years, belonging to
aged , years, belonging to service and presently working as BIHAR LEGISLATIVE ASSEMBLY
give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my
spouse and dependants*:

Details of movable assets

3	Sr.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
10/2/	W(i)	Cash					Daughter
370 to tan 370 to 10 22 2	(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	S.B.I. Account No. 10839476108 Fix Deposite-400000+300000 RSSecretariat Post Office 8059877352 Saving Account-2212/- RS.	Meena Kumari S.B.I. Account No. 20041861962 31733.96/- SBI Fix Deposit- 500000			Amrita Kumari
16/2/21	(iii)	Bonds, Debentures and Shares in companies					
	(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	→ Jeevan Anand 1,50,000/- → Policy No. 515986052				
	(v)	Motor Vehicles (details of make, etc.)	Motor Cycle BR01BZ 5782				
	(vi)	Jewellery (give details of weight and value)		100 gm Ornaments Gold 5,00,000/-			
	(vii)	Other assets, such as values of claims/Interests		→ 4 Cows 1,60,000 → Milk Dairy Project Silver Laxmi+Ganesh Statue-700 gm			

Note: Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

Suril Kymor State or

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Mother&Sons Joint Land 1.5 Dhur	Wife name Meena Kumari gift by own father Makhdumpur, Digha, Patna- 15 Dhur Land			
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	S.B.I. Vidhan Mandal Personal Loan	10, 00000
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	AEMPK-4932K
	(f) Other dues, If any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	
	(iii) Sales Tax [Only in case of proprietary business]	
	(iv) Property Tax	

c. Personal Detail

GPF/CPF/PRAN No.	:-		PTS/BLA-28							
Gender	:-	N	Л	(M/F)						
Date of Birth	:-	0	9	0	1	1	9	6	5	(DD/MM/YYY)
Class/Group	:-	II (A/B/C)								
Cadre	:-	Section Officer, Bihar Vidhan Sabha, Patna								
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)								
Home District	:-	PATNA								

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature: Sylve Kyman
	Name of Employee: SUMIL KUMAR
Place: PATMA	Designation: Section of Cer
Date : 2 2 24	Department: Pollar Vidhan Sacks
(V	1200

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.